

List of accused on separate sheet

Filing no. 8161/2020 (W.P. Cr.)

Josmuddin SK

Versus

The State of Jharkhand.

Advocate for Petitioner

Mr. Kumar Shivam

1. S.J. / D.B. S.J.
2. In time ✓
3. Limitation expired on _____
4. Court Fee Paid
5. Authentication fee due on the copy 10/- wanting
6. Trial Court Judgement Rs. X
7. Appellate Court Judgement Rs. X
8. (a) Copy of trial court judgement ✓
9. (b) Copy of appellate court judgement X
10. (c) Second Copy of Petition X
11. (d) Receipt showing service on A.G. ✓
12. (e) Vak properly stamped }
Executed and accepted } ✓
13. (a) Cause title ✓
14. (b) Provision of law ✓
15. Intimation regarding surrender of Petitioner(s) X
16. Particulars as required by Rule 140 (I) Chapter XV Part (A) page no. 37 of the J.H.C. Rules 2001 Para 2 statement is missing
With
BA 4289/2016
17. Other defects
18. (i) Date of occurrence in para 3 may be verified/corrected.
19. (ii) Copy type filed in index page may be verified/corrected and also in synopsis page 2.
20. (iii) Synopsis pages may be paginated other than main petition pagination.
21. (iv) Subject matter is not appearing in index page.
22. (v) Pending court may be stated in para 1 & prayer portion.